

(b) The percentage of imported parts used was as under:—

(i) Electric Locomotive	B.G.	13.7%
(ii) Diesel Shunter WDS-4 and Diesel Locomotive ZDM-3/ZDM-4		19.0%
(iii) Diesel-Electric Locomotive	B.G.	9.5%
(iv) Diesel-Electric Locomotive	M.G.	9.4%
(v) Fully Furnished Conventional Coach—		
(a) inclusive of steel and wheels & axles:		23.85%
(b) excluding steel		3.59%

(c) Yes.

Muslim law of Polygamy

942. SARDAR SWARAN SINGH SOKHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Pakistan, Bangladesh, Tunisia and other countries having a majority of Muslim population have amended the Muslim Law of Polygamy; and

(b) whether Government propose to enact such a legislation in India to bar Muslims from keeping more than one wife at a time so as to bring it in line with majority Community of the country and make family planning a success under the 20-Point Economic Programme of our Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) Certain restrictions on polygamy have been imposed in Pakistan. Polygamy has been banned in Tunisia, Algiers and Turkey. Regarding Bangladesh, this Ministry has no authentic information in the matter.

(b) There is no such proposal.

Recommendations of the various Committees on Commission rates of Petroleum and high speed diesel

943. SARDAR SWARAN SINGH SOKHI: Will the Minister of PETROLEUM be pleased to state

(a) whether the Oil Prices Committee had sent any recommendation to Government of India in January this year, regarding fixation of new Commission rates of petrol and high speed diesel oil which remained unchanged since 1955;

(b) whether Shantilal Shah Committee on oil prices had also made certain recommendation;

(c) whether the NCAER in its report to Government of India in 1972, had also made recommendation for upward revision of commission on both the above mentioned products;

(d) whether the petroleum dealers in the country are facing many problems due to non-revision of the Commission; and

(e) if so, what steps Government propose to take to implement the recommendations of the Committees?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) to (c). Yes, Sir.